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OFFICE OF THE CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY
JAMMU

Order No 117 of DLSA/Jmu
Date 07-01-2021

Referring to J&K, State Legal Services Authority, communication No. A2J/JKLSA/2020/178, dated, 23/12/2020, and pursuant to this office Advertisement Notification, dated 02-01-2021 and on the basis of suitability test, below mentioned candidates have been selected for their engagement as PLVs under "Access to Justice", Phase 2nd, under the "SCHEME FOR PARA-LEGAL VOLUNTEERS (REVISED)".

S.no	Name , Parentage & Address	D.O.B	Qualification
1	Gourav Sharma S/o Ganesh Lal R/o Roop Nagar, Jammu	06-03-1990	B.Tech (Civil)
2	Khalda Kousar D/o Mohd Sadiq R/o H.no.239 ,Dogra Hall, Jammu	01-12-1993	Graduate

Following is the waiting list of the candidates:-

S.no	Name , Parentage & Address	D.O.B	Qualification
1	Sindia Manhas D/o Janak Singh Manhasa R/o Raipur ,Bantalab	09-05-1983	P.G (Sociology)
2	Sourav Sharma S/o Ganesh Lal R/o Roop Nagar, Jammu	06-03-1990	B.Tech (Civil)

Chairman,
District Legal Services Authority
(Pr. District Sessions Judge),
Jammu.

Copy to:

1. The Member Secretary, SLSA, Jammu, for kind information.
2. The Secretary, DLSA, Jammu, for information and for the duty adjustment of the selected candidates .
3. Project Co-ordinator, A 2J, SLSA, Jammu, for information.
4. All the selected candidates, for information.
5. Incharge NIC, for uploading on the website.

NO. 1972 - 79/DLSA/JMU

Dated 07-01-2021